HIGH COURT OF BOMBAY : NAGPUR BENCH : NAGPUR.

No. N- 5713/2025
Dated: 18/10/2025

- NOTICE -

Vide earlier Notice bearing No. N-5662/2025 dated-16/10/2025 (available on official website), the dates for hearing of urgent matters/fresh matters by His Lordship **Hon'ble Shri Justice Rajnish R. Vyas**, during the 2nd Part of Diwali vacation i.e. from 26/10/2025 to 02/11/2025 are informed.

In addition to the aforesaid notice, as per directions of His Lordship, it is hereby notified for the information of the Advocates and the parties in person at the High Court of Judicature at Bombay, Nagpur Bench, Nagpur that for the sitting of Hon'ble Court for 28/10/2025 (Tuesday) and 31/10/2025 (Friday), filing of urgent matters will be accepted by the concerned Court Sheristedar till 11.00 a.m. The Advocates and Litigents appearing in the matters are requested to provide ligible copies of annexures as well as list of dates of events alongwith their urgent matters.

Sd/-
Registrar
(Judicial)

18th October, 2025.

Copy forwarded with compliments for information to :-

1) The Hon'ble Registrar General, High Court, Appellate Side, Bombay.
2) The Registrar (Admn.), High Court, Bench at Nagpur.
3) The Secretary, High Court Bar Association, Nagpur.
4) The Government Pleader, High Court Bench at Nagpur.
5) The Secretary, District Court Bar Association, Nagpur.
6) The Joint Director, J.O.T.I., Nagpur.
7) The Hon'ble Principal District & Sessions Judge, Nagpur, Buldhana,Yavatmal, Akola, Amravati, Chandrapur, Gadchiroli, Washim, Wardha, Bhandara, Gondia, with a request to communicate the same to the Bar Association.
8) The Deputy Registrars,
9) Senior Private Secretary
10) The Chief Translator & Intr.
11) Deputy Chief Translator & Intr.
12) The Assistant Registrars
13) The Librarian.
14) All Section Officers
15) Protocol Officer cum Court Keeper
16) All Court Sheristedars
17) Assistant Copying Section
18) R.K.P.

Sd/-
Registrar
(Judicial)